

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 1/167/16**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

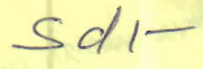
**NAME OF THE COMPANY:** M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.


**SECTION OF THE COMPANIES ACT: 167**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Vineender Gauda, Sr. Adv.	}	Petitioner	
2.	Mr. S.K. Gixi, Adv.			
3.	Mr. Takum Mehta, Adv.			
4.	Ms Shelly Khanna, Adv.			

**ORDER**

Learned counsel for the petitioner is present. None for the respondents. List on 19.09.2016 for arguments.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)